



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 29/2021  
in  
O.A. No. 3975/2016**

**This the 24<sup>th</sup> day of March, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Hakim Tamanna Nazli  
Age about 42 years,  
Working as Research Officer (Unani),  
W/o Abdul Raheem,  
R/o F-40A, 1<sup>st</sup> Floor, Abul Fazal Enclave,  
Part-I, Jamia Nagar, Okhla,  
New Delhi - 110025

... Petitioner

(By Advocate: Shri G.D. Chawla for Mrs. Harvinder Oberoi )

**VERSUS**

1. Sh. Rajesh Kotecha,  
Secretary,  
M/o Ayush, GPO Complex,  
Ayush Bhawan,  
'B' Block, INA, New Delhi,  
Delhi – 110023.
2. Sh. Prof. Asim Ali Khan,  
Director General  
Central Council of Research in Unani.  
Jawaharlal Nehru Ayush Anushandhan Bhawan,  
61-65, Institutional Area, Opp.  
D" Block, Janakpuri, New Delhi – 110058

... Respondents

(By Advocate: Shri S. Sunil )

## ORDER (Oral)



**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman:**

Learned counsel appearing on behalf of the respondents submits that the order passed in OA No.3975/2016 has been complied with in full.

2. Shri G. D. Chawla, learned counsel appearing on behalf of Mrs. Harvinder Oberoi, learned counsel for the applicant, admits that the order has been complied with and he does not proceed with the contempt case any further.

3. In the circumstances, the contempt petition is closed and the notices issued to the respondents are hereby discharged.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

**March 24, 2021**  
/pj/jyoti/rk/ns/